

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3001
ANSWERED ON:07.12.2000
VEERGUMA CHAKSU PANIPAT MATHURA PIPELINE PROJECT
SULTAN SALAHUDDIN OWAISI

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government have directed Indian Oil Corporation (IOC) to review the tendering process of Rs.1800/- crore Veerguma-Chaksu- Panipat- Mathura pipeline project;
- (b) if so, the details thereof;
- (c) whether IOC was not allowed to bid 36 inch section of pipeline;
- (d) if so, the reasons therefor; and
- (e) the time by which this process is likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

- (a): No, Sir.
- (b): Does not arise.
- (c): No, Sir.
- (d) & (e) : Does not arise.